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Open Court.

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD.

Civil Contempt Petition No.53 of 2004.

In

Original Application No.910 of 1997.

Allahabad this the 21st day of July 2004.

Hon'ble Mr. A.K. Bhatnagar, Member-J.
Hon'ble Mr. D.R. Tiwari, Member-A.

Virendra Pal Sharma
S/o Dev Dutt Sharma,
R/o Meerapur, District-Bareilly.

.....Applicant.

(By Advocate : Sri R.K. Mishra)

Versus.

Sri H.L. Tamta,
Senior Superintendent Post Offices,
Head Post Office, Bareilly Cantt.
Bareilly (U.P)

.....Respondents.

(By Advocate : Sri H.C.Dubey)

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(By Hon'ble Mr. A.K. Bhatnagar, J.M)

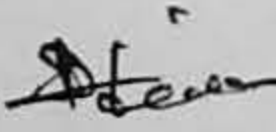
This contempt petition No.53 of 2004 has been filed under section 17 of the Administrative Tribunal Contempt of Court Rules 1986 for punishing the respondents for wilful disobedience and non-compliance of the order passed in O.A. No.910 of 1997 passed on 21.11.2003 by which respondents were directed to offer appointment to the applicant forthwith and consider the 5th respondent for an alternative appointment. Notice has been issued to respondents on 20.04.2004 for not complying the order of this Tribunal.

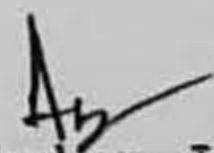
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2. Sri H.C. Dubey learned counsel for the respondents filed counter affidavit on behalf of respondent in the Court today which is taken on record. Learned counsel for the respondent submitted that direction given in the order passed in O.A. No. 910/97 dated 21.11.2003 has been duly complied with. Inviting our attention on para 3 of the counter affidavit, learned counsel for the respondent submitted that the appointment letter dated 07.05.2004 and charge report dated 08.05.2004 are being filed as Annexure CA-1 and C.A.-2 to the effect showing compliance of the order passed by the Tribunal.

3. We have gone through the Annexures C.A-1 and C.A-2 filed by the respondent's counsel. We are satisfied that the direction given in the order passed in O.A.No. 910 of 1997 dated 21.11.2003 has been complied with.

4. In view of the above, the contempt petition is rejected and notices issued are discharged.


Member-A.


Member-J.

Manish/-